Annexure - 2
Name of the corporate debtor: Gemini Arts Private Limited; Date of commencement of liquidation: 11th Aug 2023; List of stakeholders as on: 27th December 2024
List of Unsecured Financial Creditors

List of Orisecuted Trimited Creators												
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of	Amount of any mutual dues,	Amount of claim rejected	Amount of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by	% share in total amount of	contingent claim	that may be set off		under verification	
						guarantee	claims admitted					
1 1	Mrs. K Bharathi	10-08-2023	2,79,13,13,350	-	Liquidation Claim - Form D		0.00000%	-		2,79,13,13,350		Liquidator has requested for original Loan Document which forms the basis of the claim. The same was not produced. The Liquidator has rejected the claim and had sent a detailed note
2 1	Kotak Mahindra Bank Limited	12-08-2023	7,51,80,37,474	7.51,26,88,404	Liquidation Claim - Form D	_	97.67717%	_	_	53,49,070		in this regard.
	Kotak Mahindra Bank Limited	12-08-2023	63,10,013		Liquidation Claim - Form D	_	0.07373%	-	_	6,38,910	-	
4	Vasanthal sundaram	21-08-2018	3,15,49,259		CIRP Claim - Form CA	-	0.00006%	-	-	3,15,44,512	-	
	P.R Golcha (alias Premraj Jain) & B C Golcha		7,30,098		CIRP Claim - Form CA	-	0.00101%	-	-	6,52,428	-	
6	Century Consultants India Limited	23-08-2019	83,51,849	80,00,890	CIRP Claim - Form C	-	0.10402%	-	-	3,50,959	-	
	Total	'	10,35,62,92,043	7,52,64,42,814	•	-	97.85600%	-	-	2,82,98,49,229	-	